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THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b). Compared to the average of exports during January—September of the four years ending 1956, exports during the corresponding period of 1957 were slightly higher.

MIGRATION CERTIFICATES ISSUED FO HINDUS AND SCHEDULED CASTES

*293. Shri V. K. DHAGE: Will the Prime Minister be pleased to state:

- (a) the number of Hindus and Scheduled Castes residing in Lahore and Sialkot who were issued migration certificates by the Indian Deputy High Commissioner in Pakistan during the months of September, October and November, 1957; and
- (b) how many of them have so far migrated to India?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Migration certificates were issued to 29 persons (All Harijans).

(b) Those who were in possession only of Migration Certificates issued by the Deputy High Commissioner were not permitted by the Pakistan Authorities to cross the border. Those who, in addition, were in possession of Tax Exemption Certificates and Police Verification reports were, however, permitted to migrate. During September, October and November a total of 388 such persons migrated to India of whom 352 were Harijans:

September .. 145 (137 Harijans) October .. 228 (200 Harijans) November .. 15 (All Harijans)

Indian Foreign Service 'B' Senior^(TY) Rules

*295. SHRI KAILASH BIHARI LALL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of persons belonging to the Central Secretariat Service have been deprived of their actual seniority on the basis of the seniority formula contained in the Initial Constitution of the Indian Foreign Service 'B'; and

(b) if so, whether Government propose to adopt the "total length of service in the grade" basis in determining the seniority of such persons belonging to Central Secretariat Service, Central Secretariat Stenographers Service and Central Secretariat Clerical Service as in the case of other non-service persons?

THE DEPUTY MINISTER OF EX-TERNAL **AFFAIRS** (SHRIMATI LAKSHMI MENON): (a) and (b). In fixing seniority in Grades I, II and III of the Indian Foreign Service, Branch 'B', the basis followed has been total length of continuous service in the Grade concerned or its equivalent. Such period of service deemed service does not, however. include the period, if any, during which service was rendered a grading by the U.P.S.C. in the course of which grading the candidate was not declared fit to hold such a post. There is a very small number of cases in which officers, who had not been declared fit for equivalent grades of the C.S.S., had, in the exigencies of public service or because of peculiar circumstances, continued to hold posts in those Grades even after the U.P.S.C. grading. Period of such service has not been included in the computation of total service.

RESIDENTIAL ACCOMMODATION FOR GOV-ERNMENT EMPLOYEES

*297. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Works, Housing and Supply be pleased to state the number of Central Government employees in Delhi who have not so far been provided with any residential accommodation?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): 47,730 out of

Written Answers

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पाकिस्तान द्वारा नंगला बांज का निर्नाण

६८. श्री नवाब सिंह चौहान : क्या प्रवान मंत्री यह बताने की कृपा करेगे कि पाकिस्तान ग्रधिकृत काश्मीर के क्षेत्र में पाकिस्तान द्वारा मंगला बाध बनाये जाने के विरुद्ध भारत ने संयक्त राष्ट्र संगठन की सुरक्षा परिषद् को जो शिकायत भेजी थी उस पर सुरक्षा परिषद् ने अभी तक क्या कार्यवाही की है?

†[Construction of Mangla Dam by PAKISTAN

NAWAB SINGH 68. Shri CHAUHAN: Will the PRIME MINISTER be pleased to state what has so far been taken by the Security Council of the United Organisation on the complaint submitted by India against the construction of Mangla Dam by Pakistan, in Pakistan-occupied Kashmir?1

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरु) : (१) श्राम व्यवहार के अनुसार २१ अगस्त १६५७ का हमारा पत्र २२ अगस्त १६५७ को सुरक्षा परिषद् के प्रलेख के रूप में संयुक्त राष्ट्र के सभी सदस्यों को वितरित किया गया था।

- (२) ३ स्रक्तूबर १६५७ को पाकिस्तान ने सूरक्षा परिषद् के प्रधान के पास एक पत्र भेजा था। पाकिस्तान के पत्र की प्रतिया सूरक्षा परिषद् के प्रलेख के रूप में संयक्त राष्ट्र के सभी सदस्यों को वितरित की गई है ।
- (३) ६ अक्तूबर १६५७ को हमारे प्रतिनिधि ने सुरक्षा परिषद् की बहस के दैं रान में पाकिस्तान के पत्र पर टिप्पणी की ।

सुरक्षा परिषद् के प्रधान के नाम पाकिस्तान के पत्र की, तथा सुरक्षा परिषद् में हमारे प्रतिनिधि की टिप्पणियों के प्रासंगिक ग्रंशों की प्रतियां सदन की मेज पर रख दी गई हें।

to Questions

सयुक्त राष्ट्र एम० ३८६६ ४ भ्रक्तूबर १६५७ सूरक्षापरिवद् मुल-ग्रंगेजी

सुरक्षा परिषद के ग्रध्यक्ष के नाम पाकिस्तान के प्रतिनिधि का ३ अक्नुबर १६५७ का ५त्र

मुझे ग्रपनी सरकार के निदेश पर ग्राप, महामान्य, का ध्यान स्राजाद काश्मीर क्षेत्र में मंगला बांध प्रायोजना के सम्बन्ध में भारत के स्थायी प्रतिनिधि के २१ ग्रगस्त १६५७ के पत्र की स्रोर दिलाने स्रौर यह कहने का सम्मान प्राप्त है कि इस प्रायोजना के बारे में सही स्थिति इस प्रकार है:

- २. पाकिस्तान सरकार श्रौर श्राजाद काश्मीर ग्रधिकारियों के सहयोग से मंगला बांध प्रायोजना पर काम हो रहा है। स्राजाद काश्मीर अधिकारियों ने इस उद्देश्य के लिये ग्रपने प्रदेश में भूमि प्राप्त करने की कार्य-वाही ग्रारम्भ कर दो है। इस प्रायोजना के समाप्त हो जाने पर सिचाई तथा पन-बिजली की सुविधाओं की व्यवस्था के द्वारा म्राजाद काश्मीर क्षेत्र की म्रर्थव्यवस्था बहुत समुन्नत होगी श्रौर वर्तमान हित पर इसका कोई बुरा ग्रसर नहीं पड़ेगा।
- ३. यह घ्यान देने की बात है कि भारत सरकार ने युद्ध-विराम रेखा के दूसरी ग्रीर इस तरह की कई योजनाएं पूरी की है। स्मरण रहे कि श्री कृष्ण मेनन ने गत फ़रवरी में सूरक्षा परिषद् में दिये गये अपने भाषण में कहा था कि ४२५ मील की नई सड़कें बनाई जा चुकी है; बहुत मी पुरानी सड़कों म सुधार हुया है ; श्रौर कई नए पुल बनाये गये है । इसके ग्रलावा, जैसे कि सूरक्षा

^{†[]}English translation.